

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1317 OF 2024

IN THE MATTER OF:

Prayatna Prakash

....PETITIONER

VERSUS

State of UP

....RESPONDENT

MEMO OF PARTIES (As per order dated 08.01.2025)

Prayatna Prakash

....PETITIONER

VERSUS

1. **State of Uttar Pradesh**
Through its ACS, Environment, Forest and Climate Change
Office of the Principal Chief
Conservator of Forests (PCCF),
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: secforest-up@nic.in (Respondent No.01)
2. **Chief Executive Officer, New Okhla Industrial Development Authority(NOIDA)**
Through its Chief Executive Officer
Sector 6, Noida G,B, Nagar
Email: noida@noidaauthorityonline.com (Respondent No.02)
3. **District Magistrate Office, Gautam Budh Nagar**
Uttar Pradesh-201310
Email: dmgbn@nic.in (Respondent no. 03)
4. **District Magistrate, Ghaziabad**
721, IMT Ghaziabad Rd, Sector 15, Sector 10, Raj Nagar, Ghaziabad,
Uttar Pradesh – 201002
Email: dmgha@nic.in (Respondent no. 04)
5. **Municipal Corporation, Ghaziabad**
Navyug Market, Opposite Old Bus Stand,
Ghaziabad, Uttar Pradesh- 201001
Email: gzb.nagar.nigam@gmail.com/ nnggha@nic.in (Respondent no. 05)